

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD

NOTICE

All the Advocates and litigating parties appearing in-person are hereby informed that, in Criminal applications for bail, 24 hours advance notice should be given to the Public Prosecutor, High Court of Judicature at Bombay, Bench at Aurangabad, in case of urgent orders are to be obtained during the ensuing Christmas Vacation 2018 commencing from Monday, the 24th December, 2018 to Wednesday, the 02nd January, 2019 (both days inclusive with prefix holidays, i. e. Sunday, the 23rd December 2018) at Aurangabad Bench.

By Order

Sd/-

Registrar (Judl.)

Date :- 20/12/2018